OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI DISTRICT, PATIALA HOUSE COURTS: NEW DELHI

ORDER

The following transfer & posting are hereby made in official exigency, with immediate effect:

S. No.	Name of Officials (Sh./Ms.)	From	То ,
1	Amit Pradhan JJA/31670929	JJA in personal office of Undersigned	Asstt. Ahlmad in the Court of Undersigned
2	Reena PA/29175568	PA in Mediation Centre, NDD, PHC, ND	PA in the Court of Ms. Shruti Chaudhary, Ld. SCJ/RC, NDD, PHC, ND.
3	Bharat Bhushan PA/96239430	PA in the Court of Ms. Shruti Chaudhary, Ld. SCJ/RC, NDD, PHC, ND	PA in the Court of Sh. Aridaman Singh Cheema, Ld. JMFC-03, NDD, PHC.
4	Shankar Singh JA/70567927	Reader in the Court of Sh. Bhupesh Kumar, Ld. DJ (Commercial Court) – 02, NDD, PHC, ND	Reader in the Court of Sh. Dharmender Rana, Ld. DJ-01, NDD, PHC, ND
5	Krishna Kumari SJA/99337982	Reader in the Court of Sh. Dharmender Rana, Ld. DJ-01, NDD, PHC, ND	SJA in Record Room (Civil), NDD, PHC, ND
Allen	Sanjay Upreti JA/48246380	JA in Record Room (Civil), NDD, PHC, ND	JA in Record Room (Criminal), NDD, PHC, ND
n E B	Surender Kr. Maurya JJA/26557442	JJA in Office Pool, NDD, PHC, ND	Asstt. Ahlmad in the Court of Sh. Pranav Joshi, Ld. ACJM-01, NDD, PHC, ND
8	Reena Rai JJA/42219826	Asstt. Ahlmad in the Court of Sh. Pranav Joshi, Ld. ACJM-01, NDD, PHC, ND	Ahlmad in the Court of Sh. Ankit Garg, Ld. JMFC-08, NDD, PHC, ND
9	Shilpi Jain JA/47391640	Ahlmad in the Court of Sh. Ankit Garg, Ld. JMFC-08, NDD, PHC, ND	JJA in Bail & Filing Section, NDD, PHC, ND
10	Devendra Kumar JJA/24647194	Asstt. Ahlmad in the Court of Dhirendra Rana, Ld. ASJ-07, NDD, PHC, ND	Ahlmad in the Court of Dhirendra Rana, Ld. ASJ-07, NDD, PHC, ND
11	Sunita Bara JA/26825234	Ahlmad in the Court of Dhirendra Rana, Ld. ASJ-07, NDD, PHC, ND	Ahlmad in the Court of Sh. Shivam Gupta, Ld. JMFC (NI Act) (DC) - 02
12	Sanjeev Kumar Peon/10501	Orderly in the Court of Sh. Abhilash Malhotra, Ld. PO (MACT) -02, NDD, PHC, ND	Peon/Orderly in Mediation Centre, NDD, PHC, ND
13	Kulbeer Singh Negi Peon/44301033	Peon/Orderly in Mediation Centre, NDD, PHC, ND	Orderly in the Court of Sh. Abhilash Malhotra, Ld. PO (MACT) -02, NDD, PHC, ND
14	Reeta Sahni Peon/92143	Peon in Bail & Filing Section, NDD, PHC, ND	Peon/Dak Peon in R&I Branch, NDD, PHC, ND
15	Jitender Chowkidar/92232	Chowkidar in Caretaking Branch, NDD, PHC, ND	Orderly in the Court of Ms. Tabassum Khan, Ld. JMFC (Mahila Court) – 02, NDD, PHC, ND

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Note:

- Earlier order no. 32481-32503/Admn./P&T/Pr.D&SJ/NDD/PHC/ND/2025 dated 10.11.2025 in respect of Ms. Reena, PA/29175568 is hereby cancelled.
- Earlier order no. 32504-32593/Admn./P&T/Pr.D&SJ/NDD/PHC/ND/2025 dated 10.11.2025 in respect of Sh. Deepak Bisht, JJA/51410451 (Sr. No. 2), Sh. Surender Kr. Maurya, JJA/26557442 (Sr. No. 3), Ms. Jyoti, SJA/53991907 (Sr. No. 14) and Sh. Devendra Kumar, JA/24647194 (Sr. No. 31), are hereby cancelled.
- 3. Earlier order no. 32315-32400/Admn./P&T/Pr.D&SJ/NDD/PHC/ND/2025 dated 07.11.2025 in respect of Ms. Reeta Sahni, Peon/92143 is hereby cancelled.
- 4. Sh. Sanjay Upreti, JA/48246380 is hereby designated as Branch Incharge of Record Room (Criminal), NDD, PHC, ND in addition to work already assigned to him.
- 5. All the officials transferred vide this office order no. 32315-32400/Admn./P&T/Pr.D&SJ/NDD/PHC/ND/2025 dated 07.11.2025; 32481-32503/Admn./P&T/Pr.D&SJ/NDD/PHC/ND/2025 dated 10.11.2025; 32504-32593/Admn./P&T/Pr.D&SJ/NDD/PHC/ND/2025 dated 10.11.2025 and vide this order are hereby DEEMED STAND RELIEVED FORTHWITH.
- Non compliance of the order or immediately proceed on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official, as per rules.

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(ANJU BAJAJ CHANDN

Principal District & Sessions Judge NDD, Patiala House Courts, New Delhi

No. 13873-1393 3Admn./P&T/Pr. D&SJ/NDD/PHC/ND/2025

Dated: 15/11/2025

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 2. The concerned Ld. Presiding Officers, Patiala House Courts, New Delhi.
- 3. The Personal Office of the undersigned.
- 4. The Administrative Officer (Judl.), Patiala House Court, New Delhi
- 5. The concerned officials.
- 6. The Branch-Incharge, Accounts Branch, R&I Branch (Layers), Patiala House Courts, New Delhi
- 7. The Dealing Official, Leave Section, Patiala House Courts, New Delhi.
- 8. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.

9. The Dealing Official, T&P, Admn.- I, II, III Personal File/ACR/Leave/Website committee, THC, Delhi.

Principal District & Sessions Judge NDD, Patiala House Courts, New Delhi